GOVERNMENT OF INDIA DEVELOPMENT OF NORTH EASTERN REGION LOK SABHA

UNSTARRED QUESTION NO:2087 ANSWERED ON:14.12.2004 DEVELOPMENT OF NORTH EASTERN REGION Meinya Dr. Thokchom

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the Ministries and the Departments of the Government of India strictly adhere to the policy adopted by the Union Government for earmarking 10% of their budgetary allocation for the NE region;
- (b) whether the unspent funds are still lying idle in the non-lapsable pool and later likely to be diverted to some other areas;
- (c) if so, the details thereof;
- (c) whether any supervision! monitoring is done to see that the Ministries are actually following the above mentioned policy; and
- (e) if so, the steps being taken to utilize the funds in the proper head?

Answer

MINISTER IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI. P.R. KYNDIAH)

- (a) The Central Government Ministries/Departments (excepting those specifically exempted) are mandated to earmark 10% of their Gross Budgetary Support (GBS) for the development of North Eastern Region. However, 14 Departments in 2003-04 and 11 Departments in 2004-05 have deviated from the 10% norm. Of these, 3 Departments in 2003-04 and 5 Departments in the current year have yet to confirm the mandated allocation of 10% of the GBS for NER. The other Departments have agreed to take necessary corrective measures to earmark 10% of their GBS.
- (b)& (c) The accruals under Non-Lapsable Central Pool of Resources (NLCPR) from unspent balance of 10% of GBS of all Ministries/Departments are maintained by the Ministry of Finance out of which yearly budget allocation is made to the M/o DONER for developmental projects under NLCPR funding. For the year 2004-05, a Plan allocation of Rs. 650.00 crore has been made under NLCPR.
- (d) & (e) The Ministry of DONER monitors the position of earmarking of 10% of GBS and the progress of expenditure for the development of NE Region by various Ministries/Departments to ensure that the above policy is implemented and the earmarked funds are utilized properly.